## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1357 ANSWERED ON:05.03.2013 ILLEGAL CONSTRUCTIONS Pakkirappa Shri S.

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police and the Municipal Corporation of Delhi (MCD) have not taken any action against illegal constructions and the persons who raised voices against such illegal constructions are victimised/ threatened by the builder mafia;
- (b) if so, the details thereof along with the details of builder mafia arrested for carrying out illegal constructions and threatening whistleblowers during each of the last two years and the current year;
- (c) whether some MCD engineers and advocates were brutally assaulted last year by the builder mafia for launching campaign against illegal constructions; and
- (d) the action taken by the Union Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) Whenever any illegal/unauthorized construction is noticed by the Delhi Police and Delhi Municipal Corporations, the action against the same is taken by the Building Department of the respective Zone as per provisions of DMC Act, 1957.
- (b) the details of builder mafia arrested for carrying out illegal constructions and threatening whistleblowers during each of the last two years and the current year, are as under:

Year Persons arrested

2011 - 05

2012 - 08

2013(upto 15.- Nil 02.2013)

(c) & (d) Delhi Police has intimated that one MCD Executive Engineer was assaulted by unknown assailant on 7.2.2012 in the area of Police Station, I.P. Estate. In this case, FIR No.21/2013 under Section 308/34 IPC dated 08.02.2012 was registered in PS, I.P. Estate and 08 persons were arrested. The matter is sub-judicial.